

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942
WP(C) NO. 8726 OF 2020**

Petitioner:-

Pullukulangara Service Co-operative Bank Ltd. No. 2992,
Represented by its Secretary, Pullukulangara,
Kayamkulam P.O., Alappuzha – 690 502.

By Advocates

Sri. P. Mohandas
Sri. S. Vibheeshanan
Sri. S.K. Adhithyan
Sri. Sabu Pullan
Sri. Gokul D. Sudhakaran

Respondents:-

1. Union of India, represented by the Secretary,
Department of Revenue, Ministry of Finance,
North Block, New Delhi – 110 001.
2. The Central Board of Direct Taxes,
Department of Revenue, Ministry of Finance,
Government of India, North Block,
New Delhi – 110 001; Represented by its Chairman.
3. The Principal Chief Commissioner of Income Tax,
Kerala Region, Ministry of Finance, Government of India,
Central Revenue Buildings, I.S. Press Road, Kochi – 682 018.
4. The Additional Commissioner of Income Tax,
TDS Range, 3rd Floor, Aatakar Bhavan,
Kowdiar, Thiruvananthapuram – 695 003.
5. The Income Tax Officer (TDS),
Office of the Income Tax Officer,
Anavathilkotta, Alappuzha – 688 001.
6. The General Manager,
Kerala State Co-operative Bank Ltd.,
District Office, Alappuzha - 688 001.

7. State of Kerala, Represented by the Secretary,
Department of Co-operation,
Government Secretariat,
Thiruvananthapuram – 695 001.

By

ASGI Sri. P. Vijayakumar
Standing Counsel Sri. Christopher Abraham, Income Tax

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

ORDER

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Dated this the 24th day of April, 2020

ASGI takes notice for the 1st respondent. Standing Counsel for Income Tax takes notice for respondents 2 to 5. Government Pleader takes notice for the 7th respondent. Petitioner to take out notice by e-mail to the 6th respondent. Petitioner to provide e-mail id of the 6th respondent to Registry.

Operation of Ext.P2 and all further proceedings pursuant thereto, as against the petitioner, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

N. NAGARESH, JUDGE

Appendix

Petitioner's Exhibits:

- Ext. P1**:- True copy of the relevant pages of the Finance Act 2019 published in the Gazette of India Extra Ordinary
- Ext. P2**:- True copy of the communication No. KSCB/DO-ALP/ADM/19240/2019-20 dated 11-03-2020 issued by the 6th respondent
- Ext. P3**:- True copy of the Circular No. C.B(1)4532/2018 dated 21-02-2018 issued by the Registrar of Co-operative Societies
- Ext. P4**:- True copy of the order dated 7-4-2020 in W.P.(C) TMP – 31 of 2020